



The Orissa Gazette

EXTRAORDINARY

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CUTTACK, WEDNESDAY, OCTOBER 21, 1942.

HOME DEPARTMENT.

SPECIAL SECTION.

NOTIFICATIONS.

The 20th October 1942.

No. 3654-C.—In exercise of the powers conferred by section 9 of the Special Criminal Courts Ordinance, 1942 (Ordinance No. II of 1942), the Governor of Orissa is pleased to invest Mr. P. K. Das, Subdivisional Officer, Angul, with the powers of a Special Magistrate under the said Ordinance.

The 20th October 1942.

No. 3655-C.—In pursuance of section 10 of the Special Criminal Courts Ordinance, 1942 (Ordinance No. II of 1942), the Governor of Orissa is pleased to empower the Deputy Commissioner of Angul to direct within the district of Angul by general or special order in writing, that any offences or classes of offences or any cases or classes of cases be tried by a Special Magistrate appointed under section 9 of the said Ordinance.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.